GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 3172 TO BE ANSWERED ON 05.12.2016

Deemed University

3172. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government is awre that seven out of forty deemed universities in the country lack infrastructure;
- (b) if so, the details thereof, University-wise;
- (c) the details of the standards/ parameters prescribed for infrastructure in such universities; and
- (d) the details of the action being taken against those universities lacking in infrastructure?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY)

- (a) & (b): Pursuant to the direction of Hon'ble Supreme Court in WP(C) No.142 of 2006, an Expert Committee was constituted by University Grants Commission (UGC) to physically inspect 7 Deemed to be Universities namely (i) Bharath Institute of Higher Education and Research, Chennai, (ii) Academy of Maritime Education and Training, Kanathur, Chennai, (iii) Ponnaiah Ramajayam Institute of Science & Technology, Thanjavur, Tamil Nadu. (iv) Maharishi Markandeshawar University, Ambala, Haryana, (v) Vinayaka Mission's Research Foundation, Salem, Tamil Nadu, (vi) Institute of Advanced Studies in Education, Sardarshahr, Rajasthan & (vii) Manav Rachna International University, Faridabad, Haryana out of 41 Deemed to be Universities. After inspection, the Committee pointed out certain deficiencies including those in infrastructural facilities. University-wise details of such deficiencies in infrastructure are at **Annexure-1**.
- (c): Clause 7.2 of the UGC (Institutions Deemed to be Universities) Regulations, 2016 elaborates the following minimum requirements of infrastructure & other facilities:
 - i) Administrative Building of at least 1,000 sq. meters.

- ii) Academic Building, including library, lecture theatres and laboratories, of at least 15,000 sq. meters, of which the central library alone being of about 2000 sq. mts.
- iii) Some residential accommodation for teachers, guest house and hostel accommodation for students shall be in existence at the time of applying for declaration as an institution deemed to be university. Hostel accommodation shall be gradually increased to at least 25% of the students within 3 years of existence of institution deemed to be university. The floor area for hostel facilities shall be 10 sq. mts. per student proposed to reside.

Provided that if the Institution is proposed to be set up in metropolitan area/ urban area and if the proposed Institution has space constraints, the hostel facilities for students and residential facilities for academic and non-academic staff can be established at a place within 5 km radius from the main campus.

- iv) The minimum requirement for open space shall be 40% of the total area of the Institution.
- v) The minimum area for playground having multi sports facilities shall be 25,000 sq. mts.
- vi) The Institution shall have adequate health care facility within the campus for students, faculties, staff or any other members.
- vii) The Institute shall have barrier free approach and appropriate safety measures (fire fighting, etc.).
- viii) Equipment, Books and Journals of the institution shall be commensurate with the size and activities of the institution and shall satisfy the requirements of the Statutory/Regulatory body concerned. The institution shall also have Broadband Connectivity of appropriate level in order to cater to the needs of self learning / virtual experiments / hands on techniques as well as provide electronic access to journals, books and other learning materials.
- ix) In case of multi-disciplinary Institution, the aggregate land requirement shall be the sum of the land area prescribed by various Statutory Councils for all courses. In case, the institution is engaged in conducting professional programmes of study, the prevailing norms and standards of the respective Statutory Body for building infrastructure shall be applicable, in addition to the above.
- x) The infrastructure requirement shall be evaluated taking into consideration the future expansion proposed in the application along with requirement of land

for hostel and allied facilities for the student. The infrastructure requirement shall be ensured before starting new courses/ programme/ department / school / centre in the existing campus.

(d): The Report of the Committee was placed before the UGC meeting in which it was decided to give them final opportunity to rectify their deficiencies within a maximum period of one year and submit the compliance report the UGC within this period, failing which recommendation will be made to this Ministry for de-notification of Deemed to be University status. Subsequently, Hon'ble Supreme Court directed National Assessment and Accreditation Council (NAAC) to undertake assessment of 41 Deemed to be Universities including above mentioned 7 Deemed to be Universities. Out of 7 Deemed to be Universities, 3 have been accredited as Grade 'A' & 4 have been accredited as Grade 'B'.

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3172 TO BE ANSWERED ON 05.12.2016 REGARDING DEEMED UNIVERSITY ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI KAPIL MORESHWAR PATIL

<u>Deficiencies in Infrastructure of the Deemed to be University noted by the Committee:</u>

1. AMET University, Chennai, Tamilnadu

- The land of the University is not in the name of the University as per UGC Regulation, 2010.
- Sewage treatment plant is not available.
- ➤ There is no kitchen in the Hostel.
- > The University claimed that it has its own marine ship for training purpose; however it has been sold off.
- Laboratory equipments are quite old and obsolete.
- Latest software for design and development is not provided.
- Accommodation has not been provided to foreign students.
- Number of Books and Journals available in the library is insufficient.
- ➤ Wi-Fi and Internet connectivity in the library and in campus is very poor.
- > Sports facilities for the students are negligible
- Medical facilities on the campus are not adequate.

2. Bharat University, Chennai, Tamilnadu

- > The assets and liabilities of the trust have not been transferred to the University, however resolution has been shown.
- ➤ The land of the University is not in the name of the University as per UGC Regulation, 2010.
- ➤ The old buildings are not friendly to persons with disabilities.
- Labs are not adequate for M.Tech and research students.
- There are no smart class rooms in the University.
- ➤ The IQAC cell is on papers only.
- Fire safety arrangement are inadequate.
- ➤ The sports facilities are inadequate.

3. IASE Deemed to be University, Sardashahr, Rajasthan

- > The land is in the name of the Trust. Although, there has been demarcation of land through resolution.
- The University does not have land in its name as per the UGC Regulations.

4. Manav Rachna International University, Haryana

- > The land of the University is not in the name of the University as per UGC Regulation, 2010.
- ➤ Dental College, Engineering College and Educational College are functioning in the same campus without clear demarcation of land.
- ➤ The University does not have hostel facility.
- Common facilities are used by other Colleges that are being run by the same University.
- Campus is not disabled friendly.
- Mechanical Engineering, Aeronautical Engineering, Civil Engineering laboratories needs proper planning and up-gradation.
- Lab equipments are quite old and obsolete in Engineering Laboratories.
- Except Bio-technology, no department has in-house Ph. D level facilities.
- ➤ No medical facility within the campus.
- Internal Quality Assurance Cell is on papers only.
- Physiotherapy lab is not having patient facility.
- Couches for physiotherapy are not as per norms.
- ➤ Computer laboratories at Central and Departmental level needs up-gradation.
- ► Labs are poorly maintained.
- > Library needs improvement.
- ➤ Only basketball/volleyball courts are available to the students.
- ➤ University claims to have a shooting range and billiard facilities for students. However, there is no access to these facilities from the University.
- Faculty rooms are small and shabby.

5. Maharishi Markandeshwar University, Mullana, Haryana

- The land has been taken on lease only for 30 years.
- ➤ The land of the University is not in the name of the University as per UGC Regulation, 2010.
- ➤ The Buildings are not friendly to persons with disabilities (no ramp).
- ➤ Girls Hostel does not have AC reading room.
- > The equipments in the Laboratories are old and need to be upgraded.
- Central Research Laboratory needs to be strengthened.
- ➤ There is not a single advanced Research Laboratory, although there are 85 registered Ph.D. students in the Department of Pharmacy.
- ➤ The Animal House is ill-equipped.
- ➤ Library facilities are not available for girl students.
- Wi-Fi and Internet connectivity in the library and in campus is very poor.
- Gym facilities are not good and there is no gym for girls.
- Several dental chairs in the under graduate section are non functional.

- ➤ The University is ill-equipped in terms of information technology.
- ► Hostels facilities are below average and need improvement.
- ➤ Basic facilities like water coolers are insufficient in number.
- Water heating facilities are not available.
- Various Research Laboratories need to be upgraded.
- ➤ There are very few Research projects funded by external agencies like DST, DBT, CSIR, etc.
- The health centre facilities is not adequate.
- The medical students are not going to other medical centres for practice.
- Training facilities for Hospital Management students are very poor.

6. Ponnaiyah Ramajayam Institute of Science and Technology University, Thanjavur,

Tamilnadu

- ➤ The land of the University is not in the name of the University as per UGC regulation, 2010.
- No sewage treatment plant in the University.
- ➤ No girls Hostel.
- Boys Hostel are over-crowded and untidy.
- Campus is not disabled friendly.
- > The Auditorium does not have air-conditioner.
- ➤ All the labs require up-gradation.
- Lab equipments are quite old and obsolete in the laboratories.
- There is no air-conditioner available in the library reading room.
- The journals available in the Library are old and outdated
- There is no medical facility available in the campus after evening hours.
- There is no life saving drugs in the campus.
- There is no sports facility available in the campus.
- ➤ There is no IQA cell.
- M.Tech projects are theory based only; not a single practical based project was shown.
- ➤ The mess is very filthy.
- Most of the laboratories in various departments are in shabby condition. Basic facilities are not provided in the labs.
- Multi-gym is not maintained properly.
- ➤ The instruments in the gym are old and inadequate.
- Faculty rooms are very small.

7. Vinayaka Missions Research Foundation, Salem, Tamil Nadu

The land has been taken on lease on 1st September, 2010 @ Rs.5,000/- per years in 2 equal instalments of Rs.2,500/- for a period of 99 years. Status of the land prior to 1st September, 2010 is not clear. The land was mortgaged to a Bank and it was decided that after settling

- the dues with the bank and clearing mortgage the lesser undertakes to register this lease deal. However, lease registration has not been done till date.
- > The University does not have land on its name as per the UGC Regulations.
- Hostel facilities are insufficient and inadequate for both boy and girl students in University and its affiliated institutes.
- ➤ The hostel rooms taken on outsource basis are overcrowded wherein 5 students are accommodated in a single room which is meant for only 2 students. The facilities are pathetic.
- ➤ Animal house is ill-equipped.
- Laboratories are inadequate for M.Tech & Ph.D. students although there are 200 M.Tech students enrolled.
- ➤ There is not a single advanced research laboratory, although there are 85 registered Ph.D. students in the Department of Pharmacy.
- ➤ There is no Medical Ethics Committee in the University.
- > Wi-Fi and Internet connectivity in the library and in the campus as well is very poor.
- ➤ The specialized radiological investigations such as CT Scan, MRI, etc. are not available in the main-hospital. Therefore, the patients have to go to adjoining High-tech hospital for further investigations.
- Sports facilities in the University are not available.
- ➤ Laboratories facilities in various departments of Arts and Science College are not in good condition.
- Citation index of the publications by faculty and students is not satisfactory.
- As the laboratories are inadequate for M. Tech courses, students have done limited hardware projects.
- There are poor training facilities for teachers and staff.
- The training facilities for Medical students are not adequate.
- > The training facilities for nursing students are not adequate as required by the Nursing Council of India.
